



(b) whether the same is being continued in the Fourth Five Year Plan; and

(c) if so, the Plan allocation and

the amount sanctioned during 1966-67?

**The Minister of State in the Ministry of Education (Shri Sher Singh):**

(a) The information is as under:—

Year	Grants to State Government	Grants to Voluntary organisations/ institutions
	Rs.	Rs.
1961-62	..	20,280.00
1962-63	..	70,583.00
1963-64	8,880.00	1,90,124.00
1964-65	46,898.00	2,00,000.00
1965-66	57,645.00	2,46,892.00
<b>TOTAL: Rs.</b>	<b>1,13,423.00</b>	<b>7,27,879.00</b>

(b) and (c). The schemes are continuing. Requests received from State Governments and Voluntary Organisations are considered on merits. No State-wise allocation is made. The amounts sanctioned to Voluntary Organisations and Government of Andhra Pradesh during 1966-67 were Rs. 2,54,000/- and Rs. 35,422/- respectively.

#### Grants to Voluntary Organisations in Andhra Pradesh for Development of Hindi

**7673. Shri M. S. Murti:** Will the Minister of Education be pleased to state:

(a) the names of Voluntary Organisations and Individuals of Andhra Pradesh who were given grants during the Third Five Year Plan period, year-wise, for the development of Hindi;

(b) the amount sanctioned to each organisation or individual for the said period; and

(c) whether the same is being continued in the Fourth Five Year Plan?

**The Minister of State in the Ministry of Education (Shri Sher Singh):**  
(a) to (c). The information is being

collected and will be laid on the Table of the House in due course.

#### Asansol-Raniganj Coal Belt

**7674. Shri Jagannath Rao Joshi:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government of West Bengal have drawn the attention of the Centre to the problem in Colliery areas in the Asansol-Raniganj belt;

(b) whether it is a fact that the problems in colliery areas are due to the unhelpful attitude of the management in not implementing labour welfare schemes; and

(c) whether the Centre propose to exert influence on the managements to implement the same?

**The Minister of Labour and Rehabilitation (Shri Hathl):** (a) Yes.

(b) For some time past we have been receiving some complaints about non-implementation of awards and agreements.